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T.P.(Crl.) No. 189-193 OF 2001

ITEM No.18

Court No.10

SECTION XVIA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Transfer Petition.(Crl.) No. 189-193/2001

M/S.LABH CONSTRUCTION&INDUSTRIES LTD&ORS

Petitioner (s)

VERSUS

BANK OF RAJASTHAN LTD.

Respondent (s)

(With Appln(s). for stay)

Date : 08/02/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.C. LAHOTI
HON'BLE MR. JUSTICE S.N. PHUKAN

For Petitioner (s) Mr. E.C. Agrawala,Adv.

For Respondent (s) Mr. Gopal Jain,Adv.
Mr. R.N. Karanjawala,Adv.
Ms. Avantika Keswani,Adv.
Mrs Manik Karanjawala,Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J
.SP2

On a joint prayer, hearing is adjourned by four
weeks.

.SP1

(Neena Verma)
Court Master

(Radha Rani Bhatia)
Court Master